

try can benefit from the Thomas Edison Programme has been under discussion between them for some time. High powered PHDCCI delegation have visited Ohio in this connection. The question of availing of the research and technology facilities is still under discussion among them and no final decision has emerged. Only thereafter formal proposal are to be presented to the Government for approval.

[English]

Encashment of Earned Leave

1871. SHRI HAFEEZ MOHD. SIDDIQ: Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken any decision on the award given by Board of Arbitration that Government servants be allowed encashment of earned leave;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Does not arise.

(c) Inter Departmental consultations are in progress.

Indigenous Manufacture of Oral Polio Vaccine

1872. SHRI NARSING SURYAWANSHI : Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided

to revive manufacturing of Oral Polio Vaccine (OPV) indigenously to end the total dependence on imports which has often crippled to immunisation programme; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). The Govt. has decided to establish an R & D cum Production Unit for Oral Polio Vaccine to undertake indigenous manufacture of 100 million doses annually of Oral Polio Vaccine (OPV). The Unit is being set up in Chola village of Bulandshahr in (U.P.) A new Company namely 'Bharat Immunologicals & Biologicals Corpn. Ltd., (BIBCOL) has been incorporated in March, 1989 in the Public Sector under the Companies Act, 1956. A Letter of Intent (LOI) for setting up this R & D cum Production Unit has been granted by the Min. of Industry. A Memorandum of Understanding (MOU) for Technology Consultancy Co-Operation between India & USSR for this project has been signed. Land for the project has been acquired. Provisional 'No Objection Certificate' for site clearance from environment angle has been obtained from the concerned State and Central Agencies/Departments. Lay-out plans have been finalised. Projects and Development of India Limited (PDIL), a Govt. of India Undertaking, has been engaged for engineering consultancy and construction management. Detailed engineering of the plant and facilities has been commenced Recruitment and training of all personal for the project has also commenced. Production of the Vaccine is scheduled to start in 1991.

Reports About Rains in 1989-90

1873. SHRI S.G. GHOLAP: Will the

PRIME MINISTER be pleased to state:

(a) the weather reports about rains in the year 1989-90 for the whole of the rainy season; and

(b) the record of rains this year in different States as compared to the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI . K .R. NARAYANAN): (a) The 1989 South West Monsoon set over Kerala on June, 3, 1989 and covered the entire country as per normal scheduled. The rainfall activity and its distribution have been close to normal both in space and time. Upto the 3rd week of July, 27 out of 35 Meteorological Sub-Divisions received excess or normal rainfall. The deficient areas are largely confined to North-west India. The prediction is that the country as a whole will receive normal rainfall during the whole South-West Monsoon season (June to September) of 1989.

(b) Rainfall distribution over the country so far is good except in some parts of north-west India. During the period from June 1 to third week of July, 1989, the cumulative rainfall was either excess or normal in 27 out of 35 meteorological sub-divisions in the country. Comparatively, during the corresponding period, 34 meteorological sub-divisions received normal or excess rainfall in 1988 and 10 meteorological sub-divisions received normal or excess rainfall in 1987.

Seizure of Heroin in New Delhi

1874. SHRI PRAKASH CHANDRA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention

has been drawn to the news item appearing in "The Hindustan Times" dated 5 July, 1989 wherein it has been stated that 7 Kg. Heroin has been seized in New Delhi on 4 July, 1989;

(b) if so, whether any arrest has been made in this regard; and

(c) the action taken by Government against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) and (c). A case FIR No. 329 dated 30.6.1989 u/s 21/61/85 NDPS Act has been registered and two persons have been arrested.

Expenditure on IPKF

1875. SHRI AZIZ QURESHI: Will the Minister of DEFENCE be pleased to state:

(a) the total expenditure incurred on the IPKF forces in Sri Lanka upto the end of June, 1989;

(b) the percentage of the expenditure shared by the Government of Sri Lanka upto the end of June 1989;

(c) break up of the number of officers and jawans killed/permanently disabled during the IPKF operations in Sri Lanka;

(d) the total amount of compensation given to the families of the officers/jawans killed during IPKF operations and the basis on which the amount of compensation is determined; and

(e) the total amount of compensation